NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 74/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.07.2017</u>

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors.

V/s.

M.H. Valves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION**

REPRESENTATION **SIGNATURE**

1. MARDIK P. MEHTA ADVOCATE
(FOR RESPONDENTS)

None present for Petitioners. Learned Advocate Mr. Hardik Mehta present for Respondents.

Vakalatnama filed by Learned Advocate Mr. Hardik Mehta for Respondents no. 1 to 7.

For hearing before admission 16.08.2017.

MEMBER JUDICIAL

Dated this the 7th day of July, 2017.